

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 4071
TO BE ANSWERED ON 04TH JANUARY, 2019**

UPGRADATION OF GOVERNMENT HOSPITALS IN JHARKHAND AND UP

**4071. SHRI NISHIKANT DUBEY:
SHRI RAJESH PANDEY:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the condition of Government hospitals in Jharkhand and Uttar Pradesh has improved during last three years and if so, the details thereof;
- (b) whether the Government has taken steps to modernise/upgrade hospitals especially in rural parts of the country;
- (c) if so, the details thereof, State-wise including Jharkhand and Uttar Pradesh; and
- (d) if not, the reasons therefor?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI ASHWINI KUMAR CHOUBEY)**

(a): There is marked improvement in the conditions of Government hospitals in Jharkhand & Uttar Pradesh. Under National Quality Assurance Program, there is 24.9% and 4.49% improvement in median scores of District Hospitals of UP and Jharkhand respectively in the year 2018.

Under the Kayakalp, in the state of Jharkhand, Sadar Hospital Gumla had qualified for the Kayakalp award in the Year 2015-16. In the next year (2016-17), number of Kayakalp winner facilities rose to 6 facilities (3 District hospitals, 1 CHCs and 2 PHCs). In the next year (2017-18), number of Kayakalp awardee facilities became 15 (DH-2, CHC-4, PHC-9).

In the State of Uttar Pradesh also, there has been increasing trends in number of facilities winning the Kayakalp awards, from 11 District Hospitals in 2015-16 to 37 Health facilities (DH-12, CHC-11, PHC-14) in the FY 2016 -17. In the FY (2017-18), 116 health facilities (37 District hospitals, 25 CHCs and 54 PHCs) were Kayakalp Awardees.

(b) to (d): “Public Health & Hospital” being a state subject, the primary responsibility of improving the conditions and modernisation/ upgradation of Government hospitals including rural areas is that of respective State Government. Under National Health Mission (NHM), the central government provides technical and financial support to States/UTs support for equipment, use of modern technologies & upgradation of infrastructure based on proposals received from respective States/UTs in their Programme Implementation Plan (PIPs).

As per the Rural Health Statistics (RHS) 2018, as on 31.3.2018, the status of public health facilities functioning in the country is as under:

- 1, 58,417 Sub Centres (SCs)
- 25,743 Primary Health Centres (PHCs)
- 5,624 Community Health Centres (CHCs)
- 1130 Sub-divisional Hospitals (SDHs) & 764 Districts Hospitals (DH).
- 3369 First Referral Units (FRUs).

The state wise details of public health facilities in rural areas of the Country is given in Annexure-I.

Also under Ayushman Bharat, Sub Health Centres and Primary Health Centres are being strengthened as Health and Wellness Centres. The state wise list of approvals for Health & Wellness Centres upto 2018-19 is at Annexure-II.

Annexure-I

State / UT wise functional healthcare facilities as per RHS 2018

State/UT	No. of Sub Centre	No. of PHCs	No. of CHCs	Total No of district hospital	Total No of sub divisional hospital	Total No of FRU
Andhra Pradesh	7458	1147	193	8	31	235
Arunachal Pradesh	312	143	46	18	NA	14
Assam	4644	946	172	25	14	80
Bihar	9949	1899	150	36	55	150
Chhattisgarh	5200	793	169	26	19	75
Goa	214	25	4	2	2	33
Gujarat	9153	1474	363	22	37	132
Haryana	2589	368	113	22	21	51
Himachal Pradesh	2084	576	91	12	71	17
Jammu & Kashmir	2967	637	84	22	NA	99
Jharkhand	3848	298	171	23	13	76
Karnataka	9443	2359	206	15	146	230
Kerala	5380	849	227	18	81	13
Madhya Pradesh	11192	1171	309	51	66	148
Maharashtra	10638	1823	361	23	89	245
Manipur	429	91	23	8	1	7
Meghalaya	443	108	28	12	1	7
Mizoram	370	57	9	9	2	9
Nagaland	396	126	21	11	NA	16
Odisha	6688	1288	377	32	33	89
Punjab	2950	432	151	22	41	254
Rajasthan	14405	2078	588	27	19	153
Sikkim	147	24	2	4	NA	3
Tamil Nadu	8712	1421	385	31	278	544
Telangana	4744	643	91	6	31	135
Tripura	1020	108	22	7	12	10
Uttarakhand	1847	257	67	18	18	51
Uttar Pradesh	20521	3621	822	171	NA	334
West Bengal	10357	913	348	23	36	141
A& N Islands	123	22	4	3	NA	1
Chandigarh	17	0	0	1	1	5
D & N Haveli	71	9	2	1	1	2
Daman & Diu	26	4	2	2	NA	4
Delhi	12	5	0	47	9	NA
Lakshadweep	14	4	3	1	2	2
Puducherry	54	24	3	5	NA	4
All India/Total	158417	25743	5624	764	1130	3369

State-wise details of approval of HWCs:

State/UT	Approval
High Focus	
Bihar	534
Chhattisgar	800
Jharkhand	776
MP	690
Odisha	1148
Rajasthan	679
UP	3058
Uttarkhand	426
North East	
Arunachal	132
Assam	878
Manipur	103
Meghalaya	42
Mizoram	32
Nagaland	63
Sikkim	39
Tripura	46
Non High	
AP	1050
Gujarat	1645
Goa	5
Haryana	408
HP	137
J&K	380
Maharashtra	1841
Karnataka	1142
Kerala	671
Punjab	1033
Tamil Nadu	1915
Telangana	590
West	1010
Union	
Andaman &	34
Chandigarh	34
Daman and	22
Delhi	0
Dadar and	24
Lakshadwee	3
Puducherry	21
Total	21411